

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006182/2020	SAMARA PADIAMI VS STATE OF ODISHA	SACHIDANANDA DASH VS	MALKANGIRI /155 /2020 () //
2	BLAPL/0006183/2020	MUNA SAMAL VS STATE OF ODISHA	OMM PRAKASH SAHU VS	BHANJANAGAR /456 /2020 () //
3	BLAPL/0006184/2020	SANKAR BAHADUR @ SHANKAR BAHADUR VS STATE OF ODISHA	SABYASACHI MISHRA VS	SUNABEDA /114 /2020 () //
4	BLAPL/0006185/2020	BASUDEV BEHERA VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /331 /2020 () //
5	BLAPL/0006186/2020	PRAMOD DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /101 /2020 () //
6	BLAPL/0006187/2020	A. AJAN RAO @A.AJANA RAO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	KABISURYANAGAR (KODALA) /169 /2020 () //
7	BLAPL/0006188/2020	KABIR GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMAGIRI /21 /2020 () //
8	BLAPL/0006189/2020	ANANTA PRASAD PANIGRAHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /148 /2020 () //
9	BLAPL/0006190/2020	NANKI @ BRIJ KISHORE SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANPUR /239 /2018 () //
10	BLAPL/0006191/2020	CHANDRAKALA SETH VS STATE OF ODISHA	RAJ KISHORE SWAIN VS	TITILAGARH /138 /2020 () //
11	BLAPL/0006192/2020	DURGAMAA KINNAR @ SUDHIRANJAN MOHAPATRA VS STATE OF ODISHA	PS/PRAMITRA MOHAPATRA VS	SARANGADA /44 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :04/09/2020**

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12	BLAPL/0006193/2020	PADALAM GADABA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /95 /2020 () //
13	BLAPL/0006194/2020	KIRAN DAS @ KALIA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE TOWN /64 /2017 () //
14	BLAPL/0006195/2020	SURESH @ SRIDHAR PANGI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CHITRAKONDA /44 /2015 () //
15	BLAPL/0006196/2020	RAGHU BISWAL VS STATE OF ODISHA	SUSANTA KU. MISHRA VS	CHANDRASEKHARPUR /128 /2019 () //
16	BLAPL/0006197/2020	MUNA PALAI @ MUNA PULLAI VS STATE OF ODISHA	KURESH PRASAD DASH VS	RAMBHA (KHALLIKOTE) /213 /2020 () //
17	BLAPL/0006198/2020	SOHEL RANA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /123 /2019 () //
18	BLAPL/0006199/2020	RAJU ALIAS BHIMA MAHARANA VS STATE OF ODISHA	CHINMAYA MISHRA VS	KHARABEL NAGAR P.S. /147 /2020 () //
19	BLAPL/0006200/2020	ALOK DIGAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	BALLIGUDA /126 /2020 () //
20	BLAPL/0006201/2020	RABINDRA KUMAR DASH VS STATE OF ODISHA	MANAS CHAND VS	BADACHANA /25 /2020 () //
21	BLAPL/0006202/2020	BULUNKIESWAR KANHAR VS STATE OF ODISHA	HARIPAD MOHANTY VS	BALLIGUDA /126 /2020 () //
22	BLAPL/0006203/2020	TANGU @ SOMANATH @ HADIBANDHU BEHARA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KAMAKHYANAGAR /196 /2020 () //
23	BLAPL/0006204/2020	GOURABH KANHAR	SUSHANTA HARICHANDAN	BADMAL /155 /2020

## ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006205/2020	KUNA CHANDRA SWAIN @ KUNU SWAIN	BIBHUTI RANJAN MOHANTY	CHAULIAGANJA /277 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006206/2020	AJU @ AJAYA KUMAR BARIK	PANCHANAN PANIGRAHI	NIHALPRASAD /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006207/2020	SAMIRA MALLIK	S.K.BHANJADEO	KHALLIKOTE /329 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006208/2020	ROGHIT DIGAL	HARIPAD MOHANTY	BALLIGUDA /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006209/2020	PRUTHIRAJ MALLICK	DIBYA JYOTI SAHOO	KENDRAPARA /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006210/2020	ABHIJIT JENA	ARIJEET MISHRA	KENDRAPARA /133 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006211/2020	ABHIJIT JENA	ARIJEET MISHRA	KENDRAPARA /130 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006212/2020	ABHIJIT JENA	ARIJEET MISHRA	KENDRAPARA /180 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006213/2020	ABHIJIT JENA	ARIJEET MISHRA	KENDRAPARA /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006214/2020	SAYAD HAFIZ	SUNIL KUMAR PANDA	DHANUPALI /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006215/2020	LALINDRA KISHAN	SUNIL KUMAR PANDA	GOVINDPUR /70 /2019
		VS	VS	()

## ORISSA HIGH COURT

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35	BLAPL/0006216/2020	STATE OF ODISHA SABIR KHAN @ LITI VS	SUNIL KU PANDA VS	// DHANUPALI /169 /2020 ()
36	BLAPL/0006217/2020	STATE OF ODISHA SABIR KHAN @ LITI VS	SUNIL KUMAR PANDA VS	// DHANUPALI /167 /2020 ()
37	CMP/0000491/2020	STATE OF ODISHA AKURA SAMANTARAY VS	NIRANJAN LENKA VS	// // ()
38	CMP/0000492/2020	LAXMIDHAR SAMANTARAY SASMITA NAYAK VS	H.N.MOHAPATRA VS	// // ()
39	CONTC/0003617/2020	ANITA PATTNAIK SURUCHI AMANTA VS	ADV VS	// // ()
40	CONTC/0003618/2020	SESADEV NAYAK UMASANKAR PANIGRAHI VS	ADV VS	// // ()
41	CONTC/0003619/2020	CHITHRA ARUMUGAM NARAYAN SUBUDHI VS	ADV VS	// // ()
42	CONTC/0003620/2020	CHITHRA ARUMUGAM BAIKUNTHANATH SATHUA VS	ADV VS	// // ()
43	CONTC/0003621/2020	CHITHRA ARUMUGAM MASUKA FATAMA VS	ADV VS	// // ()
44	CONTC/0003622/2020	CHITHRA ARUMUGAM DR.ANTARYAMI PANDA VS	ADV VS	// // ()
45	CONTC/0003623/2020	SASWAT MISHRA MURARI CHARAN SAHU VS	ADV VS	// // ()
		SATYABRATA SAHU		//

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46	CONTC/0003624/2020	SANTOSH KUMAR MAJHI VS	ADV VS	// 0
47	CONTC/0003625/2020	SATYABRATA SAHU PUSPAK RANJAN NAYAK VS	ADV VS	// 0
48	CONTC/0003626/2020	PRAVAT SASHMITA BHOI VS	ADV VS	// 0
49	CONTC/0003627/2020	ARINDAM DAKUA TRINATH DEBATA VS	ADV VS	// 0
50	CONTC/0003628/2020	MANAGING DIERECTOR,ODISHA CO-OP. TASAR JAYANTA KUMAR PANDA VS	SILK FEDERATION LTD.,SERIFED ADV VS	// 0
51	CONTC/0003629/2020	G.MATHI VATHANAN JYOTI RANJAN PATNAIK VS	ADV VS	// 0
52	CONTC/0003630/2020	G.MATHI VATHANAN M/S.BANSAL INFRA PROJECTS PVT.LTD. VS	ADV VS	// 0
53	CONTC/0003631/2020	KRISHNA KUMAR PRADEEP KU.MISHRA VS	ADV VS	// 0
54	CONTC/0003632/2020	PRADIP KUMAR DASH DR.SABITRI SHASTRI VS	ADV VS	// 0
55	CONTC/0003633/2020	SASWAT MISHRA BAJAJ FINANCE LIMITED VS	RAM PANIGRAHY VS	// 0
56	CONTC/0003634/2020	DM CUM COLLECTOR, CUTTACK RAJIB KUMAR MAHAKUD VS	N.K. SAHU VS	// 0
57	CONTC/0003635/2020	VINEET BHARDHRDWAJ SRI CHINMAYA PRASAD MISHRA	S.D.DAS	//

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		VS	VS	()
		MANAGEMENT OF M/S.NAVA BHARA VENTURES LTD.		//
58	CONTC/0003636/2020	ANOOP KUMAR PATRO	ADV	//
		VS	VS	()
		SASWAT MISHRA		//
59	CRLMC/0001329/2020	RENUKA JHA	MONOMOY BASU	//0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0001330/2020	JAGANNATH SETHI	PARTHA SARATHI DAS	MAHILA (BERHAMPUR) /52 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0001331/2020	SURYAKANTA NAYAK	TUSHAR KANTA NAYAK	DHAMNAGAR /138 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0001332/2020	BIJAY KU.MOAHANTA	MISS MAMATA MISHRA	JASHIPUR /157 /2017
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0001333/2020	NALINI KANTA KAR	KARUNAKAR DAS	//0
		VS	VS	()
		RAJANI RANI KAR @ MOHAPATRA		//
64	CRLMP/0000991/2020	SABITA NAYAK @ SITA SAHOO	P.C.SEJPADA	//0
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMP/0000992/2020	URMILA PALEI	SURESH KUMAR PANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0000993/2020	JASVEER KAUR	JAYDEEP PAL	//0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0000994/2020	PRABHAKAR DAS	ARJUN CH.BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMP/0000995/2020	SWARNALATA BARAD	N.SAHANI	//0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

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69	CRLMP/0000996/2020	STATE OF ODISHA SK.REHAMAN VS	KALPATARU MISHRA VS	// / /0 ()
70	CRLREV/0000369/2020	I.L.C.CANTONMENT SONU MALI @ JAGAT VS	BASUDEV MISHRA VS	// RAIGHAR /91 /2020 ()
71	CRLREV/0000370/2020	STATE OF ODISHA SANJAYA GOND VS	BASUDEV MISHRA VS	// RAIGHAR /90 /2020 ()
72	FAO/0000651/2020	STATE OF ODISHA KHALESWAR PATRA VS	DEEPALI MOHAPATRA VS	// // ()
73	ITA/0000035/2020	UNION OF INDIA MAA TARINI TRANSPORT PVT. LTD. VS	SUNIL MISHRA VS	// // ()
74	MACA/0000620/2020	THE ASSISTANT COMMISSIONER OF INCOME TAX SRADHANJALI MOHANTY VS	K.C.NAYAK VS	// // ()
75	MACA/0000621/2020	KARUNAKAR MOHAPATRA THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	<del>INSURANCE</del> VS	// // ()
76	MACA/0000622/2020	PRAMOD KU.NAYAK ORIENTAL INSURANCED CO. LTD. VS	NIBEDITA MOHANTY VS	// // ()
77	RSA/0000183/2020	SHIVANI SINGH HARIA BHOI VS	RAJKISHORE SWAIN VS	// // ()
78	TRP(C)/0000146/2020	SAKUNTALA SATAPATHY PADMINI SAHOO VS	P.R.CHHATOI VS	// // ()
79	WA/0000526/2020	PABITRA KU.SAHOO RAMA CHANDRA ROUT VS	SANJIB MOHANTY VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/09/2020**

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80	WA/0000527/2020	AMIT BANSAL@AMIT KUMAR BANSAL VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
81	WA/0000528/2020	ASHUTOSH SIGNHAL VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
82	WP(C)/0022398/2020	SANATAN NAIK VS STATE OF ODISHA	B.K.NAYAK 3 VS	// 0 //
83	WP(C)/0022399/2020	LAXMIDHAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
84	WP(C)/0022400/2020	NARENDRA KUMAR MAHANTA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
85	WP(C)/0022401/2020	NARAHARI PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
86	WP(C)/0022402/2020	BAMADEB PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
87	WP(C)/0022403/2020	ENGG. SUSANTA KUMAR PATTANAIK@SUSANTA KUMAR PATTANAIK VS STATE OF ODISHA	SATYAKRISHNA PRINATHY VS	// 0 //
88	WP(C)/0022404/2020	BISNU BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
89	WP(C)/0022405/2020	PRAKASH PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
90	WP(C)/0022406/2020	DINAKRISHNA ROUT VS THE COLLECTOR, KEONJHAR	SOUMYA MISHRA VS	// 0 //
91	WP(C)/0022407/2020	PRAFULLA ROUT	BIRAJA PRASANNA SATAPATHY	//



**ORISSA HIGH COURT**

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0022408/2020	KAILASH CHANDRA SEND	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0022409/2020	BASANTI PRADHAN	B.K.NAYAK 3	//
		VS	VS	0
		GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE (CMRF) DEPT.		//
94	WP(C)/0022410/2020	JASHOBANTA PARIDA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0022411/2020	PANCHANAN BEHERA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0022412/2020	RENUPRAVA MALLIK	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0022413/2020	HAREKRUSHNA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0022414/2020	NANDA KISHORE PANDA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0022415/2020	NARAYAN CHANDRA PRUSTY	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0022416/2020	BIBHUTI BHUSAN MOHAPATRA	JANMEJAYA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0022417/2020	GANGADHAR ROUT	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0022418/2020	UMAKANTA PANDA	B.N.PARIDA	//
		VS	VS	0

**ORISSA HIGH COURT**

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103	WP(C)/0022419/2020	STATE OF ODISHA PRATAP KUMAR JENA VS	DURGESH NARAYAN RATH VS	// // 0
104	WP(C)/0022420/2020	STATE OF ODISHA MANARANJAN NAYAK VS	B.N.PARIDA VS	// // 0
105	WP(C)/0022421/2020	STATE OF ODISHA ACHARI SATYABRATA MOHAPATRA VS	DURGESH NARAYAN RATH VS	// // 0
106	WP(C)/0022422/2020	STATE OF ODISHA SANJIB KUMAR MOHANTA VS	B.N.PARIDA VS	// // 0
107	WP(C)/0022423/2020	STATE OF ODISHA SOUDAMINI DEBI VS	L.K.MOHANTY VS	// // 0
108	WP(C)/0022424/2020	STATE OF ODISHA HARSHABARDHAN MOHANTA VS	B.N.PARIDA VS	// // 0
109	WP(C)/0022425/2020	STATE OF ODISHA MANAS KUMAR PRADHAN VS	KISHORE KUMAR MISHRA VS	// // 0
110	WP(C)/0022426/2020	STATE OF ODISHA RAMESH CHANDRA MAHANTA VS	B.N.PARIDA VS	// // 0
111	WP(C)/0022427/2020	STATE OF ODISHA UMAKANTA MAHANTA VS	B.N.PARIDA VS	// // 0
112	WP(C)/0022428/2020	STATE OF ODISHA TIRTHA CHARAN NAYAK VS	B.N.PARIDA VS	// // 0
113	WP(C)/0022429/2020	STATE OF ODISHA PARAMESWAR PATRA VS STATE OF ODISHA	B.N.PARIDA VS	// // 0 //

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114	WP(C)/0022430/2020	RADHA RANJAN DAS VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
115	WP(C)/0022431/2020	NARAHARI MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
116	WP(C)/0022432/2020	MITRABANDHU MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
117	WP(C)/0022433/2020	SURENDRA HAIBRU VS STATE OF ODISHA	K.K.BHUYAN VS	// 0 //
118	WP(C)/0022434/2020	MANORANJAN MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
119	WP(C)/0022435/2020	MARKANDA HAIBRU VS STATE OF ODISHA	K.K.BHUYAN VS	// 0 //
120	WP(C)/0022436/2020	SWADHIN KU. HAIBRU VS STATE OF ODISHA	K.K.BHUYAN VS	// 0 //
121	WP(C)/0022437/2020	BANAMALI PRUSTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
122	WP(C)/0022438/2020	SHAIKH SHAHBAZ ALI VS ODISHA GRAMYA BANK	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
123	WP(C)/0022439/2020	RAJKISHORE SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
124	WP(C)/0022440/2020	ASWINI KUMAR JENA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
125	WP(C)/0022441/2020	M/S. DPP JOINT VENTURES	RAMA CHANDRA RAY	//

**ORISSA HIGH COURT**

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0022442/2020	ABHAS CHANDRA SAMANTA	ALEKH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0022443/2020	SURATHA NAIK	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0022444/2020	PURUSOTTAM TRIPATHY	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0022445/2020	DHIRENDRA MOHANTY	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0022446/2020	HALADHAR MAHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0022447/2020	SANATAN SAHOO	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0022448/2020	KAMALINEE DALAI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0022449/2020	SUJATA NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0022450/2020	TAPAS KUMAR KAR	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0022451/2020	KSHETRA MOHAN MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0022452/2020	M.CHANDI BABU	PAMI RATH	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

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137	WP(C)/0022453/2020	UNION OF INDIA CHITTARANJAN PANIGRAHI VS	BIBHUTI BHUSAN BEHERA VS	// // 0
138	WP(C)/0022454/2020	STATE OF ODISHA BENUDHAR SETHY VS	KAUSHIK SWAIN VS	// // 0
139	WP(C)/0022455/2020	STATE OF ODISHA BIJOYA KETAN NAYAK VS	SAROJ KUMAR PADHY VS	// // 0
140	WP(C)/0022456/2020	STATE OF ODISHA RAJENDRA PRASAD TIWARI VS	PAMI RATH VS	// // 0
141	WP(C)/0022457/2020	UNION OF INDIA SANJULAMANI KARUA VS	KAUSHIK SWAIN VS	// // 0
142	WP(C)/0022458/2020	STATE OF ODISHA LAXMIPRIYA SARAF @ MISHRA VS	B.PASAYAT VS	// // 0
143	WP(C)/0022459/2020	STATE OF ODISHA KARMU DAS VS	KAUSHIK SWAIN VS	// // 0
144	WP(C)/0022460/2020	STATE OF ODISHA SCHOOL MANAGING COMMITTEE, NARAJPUR VS	SRINIBHUSAN BOIS VS	// // 0
145	WP(C)/0022461/2020	STATE OF ODISHA GOPAL CHANDRA SENAPATI VS	DEBI PRASAD DHALSAMANTA VS	// // 0
146	WP(C)/0022462/2020	STATE OF ODISHA PRATIVA PATRA VS	KAUSHIK SWAIN VS	// // 0
147	WP(C)/0022463/2020	STATE OF ODISHA DILLIP KUMAR PATRA VS	DEBI PRASAD DHALSAMANTA VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0022464/2020	PRAHALLAD CHANDRA BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
149	WP(C)/0022465/2020	KUNTI MOHANTA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
150	WP(C)/0022466/2020	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
151	WP(C)/0022467/2020	ANIMA SARANGI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
152	WP(C)/0022468/2020	KALAMANI SAHANI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
153	WP(C)/0022469/2020	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	S.C.DASH VS	// 0 //
154	WP(C)/0022470/2020	SEBATI MUDULI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
155	WP(C)/0022471/2020	BISWANATH MAHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
156	WP(C)/0022472/2020	GIRISH CHANDRA BARIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
157	WP(C)/0022473/2020	RABI CHANDRA BIHARI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
158	WP(C)/0022474/2020	BIJAYA BISWAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
159	WP(C)/0022475/2020	BINOD BIHARI MAHANTA	KAUSHIK SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0022476/2020	PANCHANAN MAJHI	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0022477/2020	SANJEEV KUMAR NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0022478/2020	NAKULA CHANDRA MOHAPATRA	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0022479/2020	SAGARIKA PATTNAIK	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0022480/2020	SAGAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0022481/2020	BINODINI MOHANTA	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0022482/2020	JADUMANI MAHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0022483/2020	SUBASH CHANDRA MOHANTA	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0022484/2020	PRAHALLAD SWAIN	KALI PRASANNA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
169	WP(C)/0022485/2020	DEBARAJ MISHRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0022486/2020	GOURI SHANKAR BARIK	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0022487/2020	STATE OF ODISHA NA VINA MISHRA VS	DEBI PRASAD DHALSAMANTA VS	// // 0
172	WP(C)/0022488/2020	STATE OF ODISHA MANMATHA KUMAR MANDAL VS	DEBI PRASAD DHALSAMANTA VS	// // 0
173	WP(C)/0022489/2020	STATE OF ODISHA SAGARIKA DUTTA VS	DEBI PRASAD DHALSAMANTA VS	// // 0
174	WP(C)/0022490/2020	STATE OF ODISHA JEMAMANI MOHANTA VS	DEBI PRASAD DHALSAMANTA VS	// // 0
175	WP(C)/0022491/2020	STATE OF ODISHA NARAYAN MOHANTA VS	DEBI PRASAD DHALSAMANTA VS	// // 0
176	WP(C)/0022492/2020	STATE OF ODISHA SK.GUFRAN VS	DEBI PRASAD DHALSAMANTA VS	// // 0
177	WP(C)/0022493/2020	STATE OF ODISHA SUBRAT KUMAR PALEI VS	DEBI PRASAD DHALSAMANTA VS	// // 0
178	WP(C)/0022494/2020	STATE OF ODISHA THAKUR PRASAD BARIK VS	DEBI PRASAD DHALSAMANTA VS	// // 0
179	WP(C)/0022495/2020	STATE OF ODISHA AKINCHAN BARIK VS	DEBI PRASAD DHALSAMANTA VS	// // 0
180	WP(C)/0022496/2020	STATE OF ODISHA ANJAN KUMAR MANDAL VS	DEBI PRASAD DHALSAMANTA VS	// // 0
181	WP(C)/0022497/2020	STATE OF ODISHA ROHINA MOHANTA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// // 0 //



**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0022498/2020	UTTAM KUMAR SAHU VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
183	WP(C)/0022499/2020	RAJARAM MAJHI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
184	WP(C)/0022500/2020	KANCHAN BARIK VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
185	WP(C)/0022501/2020	SANDEEP KUMAR GORAI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
186	WP(C)/0022502/2020	BIBHUTIBHUSAN MOHAPATRA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
187	WP(C)/0022503/2020	BASANTI TRIPATHY VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
188	WP(C)/0022504/2020	RAMAKANTA DAS VS ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK	DEEPAI MAHAPATRA VS	// 0 //
189	WP(C)/0022505/2020	CHANDRAY MARNDI VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
190	WP(C)/0022506/2020	M/S. BHABANI PRASAD KAR(JOINT VENTURE) VS COMMISSIONER-CUM-SECRETARY, DEPT. OF WATER RESOURCES	PRABODHA CH. NAYAK VS	// 0 //
191	WP(C)/0022507/2020	M/S.BHABANI PRASAD KAR(JOINT VENTURE) VS COMMISSIONER-CUM-SECRETARY, DEPT. OF WATER RESOURCES	PRABODHA CH. NAYAK VS	// 0 //
192	WP(C)/0022508/2020	MADHU SUDAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
193	WP(C)/0022509/2020	M/S.BHABANI PRASAD KAR(JOINT VENTURE)	PRABODHA CH. NAYAK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		COMMISSIONER CUM SECRETARY DEPARTMENT OF WATER RESOURCES		//
194	WP(C)/0022510/2020	DR. DURYODHAN SETHI	G.CHAITANYA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0022511/2020	PRAKASH CHANDRA MOHANTY	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0022512/2020	AJAY KUMAR SINHA	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0022513/2020	BIJAY KUMAR KHUNTIA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0022514/2020	RAMESH CHANDRA SAHOO	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0022515/2020	RABINDRA NATH BARIK	G.N.MISHRA	//
		VS	VS	0
		THE COLLECTOR, PURI		//
200	WP(C)/0022516/2020	LAXMI KANTA MISHRA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0022517/2020	GOURAHARI MOHANTY	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0022518/2020	NIRANJAN BEHERA	PRANAB KUMAR PASAYAT	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0022519/2020	RATNAKAR SUTAR	SASIM AJITAV PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0022520/2020	ARNADA KUMAR MOHANTY	V.NARASINGH	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0022521/2020	STATE OF ODISHA DR.SUVENDU BIKASH PATTNAIK VS	RANJAN KUMAR ROUT VS	// // 0
206	WP(C)/0022522/2020	STATE OF ODISHA ANIL KUMAR AGRAWAL VS	PRABODHA CH.NAYAK VS	// // 0
207	WP(C)/0022523/2020	STATE OF ODISHA M/S. MAHENDRA SPONGE AND POWER LTD. VS	DAMODAR PATI VS	// // 0
208	WP(C)/0022524/2020	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX SK. ABDUL RAHEMAN VS	JYOTI PRAKASH TRIPATHY VS	// // 0
209	WP(C)/0022525/2020	STATE OF ODISHA LAXMINARAYAN MOHAPATRA VS	K.N.DAS VS	// // 0
210	WP(C)/0022526/2020	IG, CENTRAL RANGE, CUTTACK ALOK KU. ROUT VS	SATYABRATA MOHANTY VS	// // 0
211	WP(C)/0022527/2020	PRINCIPAL SECRETARY, DEPT. OF HOME NIRUPAMA BAGH VS	B.R.TRIPATHY VS	// // 0
212	WP(C)/0022528/2020	COLLECTOR AND DISTRICT MAGISTRATE, SUBARNAPUR SULACHANA MAHAPATRA VS	GOPINATH MISHRA VS	// // 0
213	WP(C)/0022529/2020	STATE OF ODISHA M/S.TATA STEEL BSL LTD. VS	JAGABANDHU SAHOO VS	// // 0
214	WP(C)/0022530/2020	UNION OF INDIA RANJIT KUMAR SAHOO VS	BASANTA KUMAR DAS VS	// // 0
215	WP(C)/0022531/2020	REGIONAL TRANSPORT OFFICER-CUM-TAXING AUTHORITY, JAGATSINGHPUR RABINDRANATH BHOL VS	BIBEKANANDA NAYAK VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0022532/2020	SWATI SUKLA VS THE STATE OF ODISHA	RITA SINGH VS	// 0 //
217	WP(C)/0022533/2020	KESHAB CHANDRA MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
218	WP(C)/0022534/2020	HEMANTA KUMAR PATNAIK VS STATE OF ODISHA	D.DAS VS	// 0 //
219	WP(C)/0022535/2020	SADANANDA NAYAK VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
220	WP(C)/0022536/2020	BRAJASUNDAR PATNAIK VS STATE OF ODISHA	PRANAB GHOSE VS	// 0 //
221	WP(C)/0022537/2020	HEMANTA KUMAR PATNAIK VS STATE OF ODISHA	D.DAS VS	// 0 //
222	WP(C)/0022538/2020	M/S.ARYAN GSPL JOINT VENTURE VS MAHANADI COALFIELDS LIMITED	GOURIMOHAN RATH VS	// 0 //
223	WP(C)/0022539/2020	RAKESH KUMAR PATEL VS STATE OF ODISHA	B.MOHANTY VS	// 0 //
224	WP(C)/0022540/2020	ASHOK KUMAR NAYAK VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
225	WP(C)/0022541/2020	KALI CHARAN PANIGRAHY VS PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADITYA KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0022542/2020	PREMANANDA JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
227	WP(C)/0022543/2020	MITALI MAHAKUR	BISWA PRAKASH DHAL	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0022544/2020	M/S.OM AUTOMOBILES	AVIJIT PAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0022545/2020	MAHESWAR SETHI	SURESH KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0022546/2020	CHAKRADHAR MALLICK	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0022547/2020	PRAMILA NAIK	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0022548/2020	PRAVASINI JENA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0022549/2020	ABAKASH MOHANTY	ULLASH CH. MOHANTY	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY, REVENUE DISASTER MANAGEMENT		//
234	WP(C)/0022550/2020	PRAMILA PRADHAN	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0022551/2020	SADANANDA SAHU	ULLASH CH. MOHANTY	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY, REVENUE DISASTER MANAGEMENT		//
236	WP(C)/0022552/2020	SAROJ KUMAR PANI	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0022553/2020	DIBAKAR MOHANTA	S.C.SAMANTARAY	//
		VS	VS	0
		UNION OF INDIA		//
238	WP(C)/0022554/2020	BISWARANJAN TARAI	S.C.SAMANTARAY	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0022555/2020	UNION OF INDIA SABITRI MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0 //
240	WP(C)/0022556/2020	BASANTI NAYAK VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
241	WP(C)/0022557/2020	ANJALI JENA VS STATE OF ODISHA	S.MOHAPATRA VS	// 0 //
242	WP(C)/0022558/2020	DILIP KUMAR SAHU VS UNION OF INDIA	SUBHRANSHU BHUSAN MOHANTY VS	// 0 //
243	WP(C)/0022559/2020	BIPIN KUMAR DAS VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	Braja Mohan Sarangi VS	// 0 //
244	WP(C)/0022560/2020	TAPASWINI PATEL VS GENERAL MANAGER NTPC LTD	Braja Mohan Sarangi VS	// 0 //
245	WP(C)/0022561/2020	KAILASH CHANDRA MAHANTA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
246	WP(C)/0022562/2020	SAROJINI SAHOO VS COLLECTOR KENDRAPARA	PRABHAT KUMAR PRAHARAJ VS	// 0 //
247	WP(C)/0022563/2020	DHARANIDHAR NANDA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
248	WP(C)/0022564/2020	SANJAYA KUMAR BARIKI VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
249	WP(C)/0022565/2020	PRAVAKAR BARAL VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0022566/2020	BAINSHIDHAR MATAGAJASINGH VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
251	WP(C)/0022567/2020	PANKAJA KUMAR ROUT VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
252	WP(C)/0022568/2020	SUDHANSU SEKHAR BADU VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
253	WP(C)/0022569/2020	NIRANJAN MOHAPATRA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
254	WP(C)/0022570/2020	PRASANTA KUMAR KAR VS STATE OF ODISHA	ADITYA PARIDA VS	// 0 //
255	WP(C)/0022571/2020	PRAMILA DEEPA VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
256	WP(C)/0022572/2020	BIDHANA CHANDRA NATH VS COMMISSIONER CUM SECRETARY DEPT.OF S AND ME	SUDHANSHU SEKHAR PRATAP VS	// 0 //
257	WP(C)/0022573/2020	SURENDRA KUMAR SATAPATHY VS COMMISSIONER CUM SECRETARY DEPT OF S AND ME	SUDHANSHU SEKHAR PRATAP VS	// 0 //
258	WP(C)/0022574/2020	IPSITA SARANGI VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
259	WP(C)/0022575/2020	SK.AMAMUDDIN VS STATE OF ODISHA	J.K.MISHRA(2) VS	// 0 //
260	WP(C)/0022576/2020	GOPAL CHADNRA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA(2) VS	// 0 //
261	WP(C)/0022577/2020	NIMAI CHARAN SWAIN	PRAVAT KUMAR NAYAK	//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
262	WP(C)/0022578/2020	RESERVE BANK OF INDIA TARANGINI BHOI	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
263	WP(C)/0022579/2020	STATE OF ODISHA NIROJ DASH	ASMIYA RANJAN MAJHI	//
		VS	VS	0
264	WP(C)/0022580/2020	R.T.O.TALCHER BINDU SAGAR SETHI	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
265	WP(C)/0022581/2020	STATE OF ODISHA SARAT KUMAR SAHOO	KISHORE CHANDRA KAR	//
		VS	VS	0
266	WP(C)/0022582/2020	THE STATE OF ODISHA NABIN CHANDRA PALEI	ADHIRAJ MOHANTY	//
		VS	VS	0
267	WP(C)/0022583/2020	STATE OF ODISHA SAROJINI PRUSTY	ADHIRAJ MOHANTY	//
		VS	VS	0
268	WP(C)/0022584/2020	STATE OF ODISHA KRUSHNA CHANDRA PANDA	ADHIRAJ MOHANTY	//
		VS	VS	0
269	WP(C)/0022585/2020	STATE OF ODISHA CHITTARANJAN DAS	ADHIRAJ MOHANTY	//
		VS	VS	0
270	WP(C)/0022586/2020	STATE OF ODISHA ANIRUDHA NAIK	ADHIRAJ MOHANTY	//
		VS	VS	0
271	WP(C)/0022587/2020	STATE OF ODISHA BHASKAR CHANDRA MAJHI	ADHIRAJ MOHANTY	//
		VS	VS	0
272	WP(C)/0022588/2020	STATE OF ODISHA PRABHATI MOHAPATRA	GOPINATH MISHRA	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0022589/2020	STATE OF ODISHA SATYAPIRA PRADHAN VS	GOPINATH MISHRA VS	// // ()
274	WP(C)/0022590/2020	STATE OF ODISHA SAUMYARANJAN JENA VS	GOPINATH MISHRA VS	// // ()
275	WP(C)/0022591/2020	STATE OF ODISHA SURYAKANTA PRADHAN VS	GOPINATH MISHRA VS	// // ()
276	WP(C)/0022592/2020	STATE OF ODISHA RADHAKANTA PATRA VS	JEEBAN RANJAN DASH VS	// // ()
277	ABLAPL/0010633/2020	SUB-REGISTRAR, RASGOBINDPUR RASHMITA @ RASMITA @ DOLI @ DALI NAYAK	P.R.MISHRA VS	// BANSADA /137 /2020 ()
278	ABLAPL/0010634/2020	STATE OF ODISHA BIJINA @ BIJAYANANDA JENA VS	B.K.NAYAK VS	// NIMAPADA /203 /2020 ()
279	ABLAPL/0010635/2020	STATE OF ODISHA DAMBARU RANA @ DAMBARUDHARA RANAP.R.MISHRA VS	P.R.MISHRA VS	// TUSRA /85 /2020 ()
280	ABLAPL/0010636/2020	STATE OF ODISHA DHIREN KUMAR GIRI @ MANOJ KUMAR GIRI VS	P.DASH VS	// GHAGARBEDA /30 /2020 ()
281	ABLAPL/0010637/2020	STATE OF ODISHA BHOLESWAR SAMAL VS	P.R.SINGH VS	// DHENKANAL TOWN /354 /2020 ()
282	ABLAPL/0010638/2020	STATE OF ODISHA KABI MALLIK VS	PANCHANAN PANIGRAHI VS	// BHUBAN /236 /2020 ()
283	ABLAPL/0010639/2020	STATE OF ODISHA SIBAPRASAD DAS @ MAKU VS	BISWARANJAN DALAI VS	// MAHANGA /166 /2020 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	ABLAPL/0010640/2020	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	BADACHANA /248 /2020 () //
285	ABLAPL/0010641/2020	NIRANJAN BISWAL VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	RAIBANIA /57 /2020 () //
286	ABLAPL/0010642/2020	KANHEI DAS @ KANHEI KUMAR DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	SINGLA /49 /2020 () //
287	ABLAPL/0010643/2020	PITABAS PRUSTY VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	HINJILI (ASKA) /38 /2017 () //
288	ABLAPL/0010644/2020	CHANDRA SEKHAR PRUSTY VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	HINJILI (ASKA) /38 /2017 () //
289	ABLAPL/0010645/2020	RAMA CHANDRA PRUSTY VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	HINJILI (ASKA) /38 /2017 () //
290	ABLAPL/0010646/2020	JITENDRA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALIAPAL /75 /2020 () //
291	ABLAPL/0010647/2020	SWARAJYA PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	HINJILI (ASKA) /38 /2017 () //
292	ABLAPL/0010648/2020	SUCHITRA PARIDA @ BAPI VS STATE OF ODISHA	ANURA PATI VS	NIALI /202 /2020 () //
293	ABLAPL/0010649/2020	BABU @ LAXMIDHAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BALASORE TOWN /196 /2020 () //
294	ABLAPL/0010650/2020	KRISHNA CH. SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /150 /2020 () //
295	ABLAPL/0010651/2020	LUCKY @ IPSITA PATTANAYAK	BISWA PRAKASH DHAL	LALBAG /162 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0010652/2020	MANAS RANJAN MISHRA	DEBARAJ MOHANTY	MANAMUNDA /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0010653/2020	ANAND NAYAK	SUBHRAJIT SAHOO	KHURDA P.S. /301 /2019
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0010654/2020	KAILASH PARIDA	S.K.NANDA	BADAGADA /236 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0010655/2020	MRUTYUNJAY DASH	RAMAKANTA PRADHAN	DASPALLA /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0010656/2020	RAKESH BEHERA	TUSHAR KANTA NAYAK	BHANDARIPOKHARI /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0010657/2020	DUSAMANTA BEHERA	TUSHAR KANTA NAYAK	BHANDARIPOKHARI /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0010658/2020	DEBENDRA PRADHAN	JULLA KHAMSAMA	PURI SADAR /100 /2019
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0010659/2020	PANCHU PRAHDAN	DINESH KUMAR MOHANTY	CHANDANPUR /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0010660/2020	JOGENDRA MOHAPATRA	SATYABRATA MOHANTY	JAGATSINGPUR /273 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0010661/2020	SURYAKANTA BARAL	AMULYA RATNA PANDA	JENAPUR /268 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0010662/2020	GADADHAR BADHEI	AMULYA RATNA PANDA	RUPSA /71 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0010663/2020	STATE OF ODISHA BANKIA MANDAL @ DILIP MANDAL VS	JAYADEBA BEHERA VS	// / /0 ()
308	ABLAPL/0010664/2020	STATE OF ODISHA SAROJ KUMAR SAHOO VS	ASHOK KUMAR SAHOO VS	// SALIPUR /250 /2020 ()
309	ABLAPL/0010665/2020	STATE OF ODISHA PRITISH PANIGRAHI VS	JAYADEBA BEHERA VS	// KHANDAGIRI P.S. /491 /2020 ()
310	ABLAPL/0010666/2020	STATE OF ODISHA PRATIMA PARIDA VS	BAMADEV BARAL VS	// BHUBANESWAR VIGILANCE /25 /2020 ()
311	ABLAPL/0010667/2020	STATE OF ODISHA(VIG.) SUBRAT KANDI @ BAPI VS	S.R.OJHA VS	// NIALI /202 /2020 ()
312	ABLAPL/0010668/2020	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	TUKUNA KUMAR MISHRA VS	// / /0 ()
313	ABLAPL/0010669/2020	STATE OF ODISHA PRADEEP SAHU VS	RAMDAS ACHARY VS	// KHAJURIPADA /65 /2020 ()
314	ABLAPL/0010670/2020	STATE OF ODISHA RAJA @SOURI PRASAD ROUT VS	RAMDAS ACHARY VS	// NAYAPALLI P.S. /293 /2020 ()
315	ABLAPL/0010671/2020	STATE OF ODISHA RABI SINGH @ BAINA SINGH VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /230 /2020 ()
316	ABLAPL/0010672/2020	STATE OF ODISHA RAJANIKANTA PATTANAYAK VS	JAYADEBA BEHERA VS	// KHANDAGIRI P.S. /491 /2020 ()
317	ABLAPL/0010673/2020	STATE OF ODISHA GOKULANANDA BARIK @ GOKULA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// DHARMASALA /334 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	ABLAPL/0010674/2020	TUNA @ SUSHIL KUMAR MOHANTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /15 /2020 () //
319	ABLAPL/0010675/2020	JYOTI LENKA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /240 /2020 () //
320	ABLAPL/0010676/2020	MALAYA KUMAR TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SALIPUR /283 /2020 () //
321	ABLAPL/0010677/2020	RAGHUNATH TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SALIPUR /283 /2020 () //
322	ABLAPL/0010678/2020	PRAVASINI MUDULI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLAGARH P.S. /143 /2020 () //
323	ABLAPL/0010679/2020	NARAYAN MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MUDULIPODA /22 /2020 () //
324	ABLAPL/0010680/2020	SALIL KUMAR NAYAK @ SILU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	LALBAG /28 /2020 () //
325	ABLAPL/0010681/2020	RAGHU BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	AIR FIELD P.S. /38 /2020 () //
326	ABLAPL/0010682/2020	KHIRA DWARI@ KHIROD DWARI@ SANKARSHAN DWARI VS STATE OF ODISHA	B.R.DWARI VS	TARBHA /146 /2020 () //
327	ABLAPL/0010683/2020	BIRANCHI DWARI VS STATE OF ODISHA	B.R.TRIPATHY VS	TARBHA /146 /2020 () //
328	ABLAPL/0010684/2020	NARAYAN SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /57 /2004 () //
329	ABLAPL/0010685/2020	MAHESH ROUT@ RINKU	ANUGRAHA NARAYAN SAMANTARAY	PARADEEP LOCK /135 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0010686/2020	STATE OF ODISHA KISHOR KUMAR JENA	ASHOK KUMAR SAHOO	// PATKURA /187 /2020
		VS	VS	()
331	ABLAPL/0010687/2020	STATE OF ODISHA CHANDAN MOHAPATRA	SATYABRATA MOHANTY	// JAGATSINGPUR /273 /2020
		VS	VS	()
332	ABLAPL/0010688/2020	STATE OF ODISHA RABINDRA SINGH	SURESH KUMAR JENA	// SAMBALPUR SADAR /172 /2020
		VS	VS	()
333	ABLAPL/0010689/2020	STATE OF ODISHA UMAKANTA BEHERA @ TICHO	RAJENDRA NARAYAN ROUT	// BOLANGIR TOWN /356 /2020
		VS	VS	()
334	ABLAPL/0010690/2020	STATE OF ODISHA TIKESWAR KISSAN	PRASANTA KUMAR NANDA	// BHASMA /39 /2019
		VS	VS	()
335	ABLAPL/0010691/2020	STATE OF ODISHA BINATA BHOI	PRASANTA KUMAR NANDA	// LEPHRIPADA /154 /2020
		VS	VS	()
336	ABLAPL/0010692/2020	STATE OF ODISHA BIDESHI BEHERA	AMLAN SHAKTI PAUL	// BANAPUR P.S. /265 /2020
		VS	VS	()
337	ABLAPL/0010693/2020	STATE OF ODISHA LINGARAJ BEHERA @ PUNAMA	PIYUSH KUMAR MISHRA	// BALIANTA P.S. /252 /2020
		VS	VS	()
338	ABLAPL/0010694/2020	STATE OF ODISHA SURYAMANI DAS	AMIT KUMAR NATH	// //0
		VS	VS	()
339	ABLAPL/0010695/2020	STATE OF ODISHA NAMITA DAS	UNMESH CHANDRA JENA	// BASTA /178 /2020
		VS	VS	()
340	ABLAPL/0010696/2020	STATE OF ODISHA NARAYAN BHOI	SAMBEET PATTANAYAK	// RAMACHANDI /39 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	ABLAPL/0010697/2020	STATE OF ODISHA PRABHAS KUMAR CHOUDHURY VS	SUMIT SEKHAR PATTANAİK VS	// CUTTACK SADAR /426 /2020 ()
342	ABLAPL/0010698/2020	STATE OF ODISHA SMITA CHOUDHURY VS	SUMIT SEKHAR PATTANAİK VS	// CUTTACK SADAR /426 /2020 ()
343	ABLAPL/0010699/2020	STATE OF ODISHA TAPAS BEHERA VS	DIBYAJYOTI SAHOO VS	// TIHIDI /342 /2020 ()
344	ABLAPL/0010700/2020	STATE OF ODISHA AMULYA BEHERA VS	DIBYAJYOTI SAHOO VS	// REMUNA /138 /2020 ()
345	ABLAPL/0010701/2020	STATE OF ODISHA PRADIP TANDAKAR VS	J.N.PANDA VS	// BHAWANIPATNA TOWN /209 /2020 ()
346	ABLAPL/0010702/2020	STATE OF ODISHA RUDRA MALLİK VS	SAROJ RANJAN SUBUDHI VS	// JENAPUR /275 /2020 ()
347	ABLAPL/0010703/2020	STATE OF ODISHA SK. ABDUL MAJID@SK. LALOO VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /108 /2020 ()
348	ABLAPL/0010704/2020	STATE OF ODISHA CHATURBHUJA SAHOO VS	PRAJIT KUMAR PRADHAN VS	// THAKURGARH /143 /2020 ()
349	ABLAPL/0010705/2020	STATE OF ODISHA CHATURBHUJA SAHOO VS	PRAJIT KUMAR PRADHAN VS	// THAKURGARH /139 /2020 ()
350	ABLAPL/0010706/2020	STATE OF ODISHA PAPU@ AMIT KUMAR PADHIARY VS	UNMESH CHANDRA JENA VS	// SINGLA /138 /2020 ()
351	ABLAPL/0010707/2020	STATE OF ODISHA AJIT KUMAR PATRA @ AJIT PATRA VS STATE OF ODISHA	S.K.BHANJADEO VS	// RAMBHA (KHALLİKOTE) /312 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	ABLAPL/0010708/2020	SAPAN SWAIN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /122 /2020 () //
353	ABLAPL/0010709/2020	BABUA DAS VS STATE OF ODISHA	ROHIT MAHATO VS	MAHAKALPARA /52 /2019 () //
354	ABLAPL/0010710/2020	RABI GOUDA @ GAUDA VS STATE OF ODISHA	S.K.BHANJADEO VS	KODALA /313 /2019 () //
355	ABLAPL/0010711/2020	SUDAM CHARAN DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BUDEN /142 /2020 () //
356	ABLAPL/0010712/2020	JYOTI RANJAN ROURAY@SMRUTIRANJAN VS STATE OF ODISHA	BOLINTRA KUMAR RAGADA VS	PATKURA /205 /2020 () //
357	ABLAPL/0010713/2020	RAJES SWAIN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NAUGAON /117 /2020 () //
358	ABLAPL/0010714/2020	RASMITA MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	GOP /227 /2020 () //
359	ABLAPL/0010715/2020	PRAVAT BISWAL @ MITU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KRUSHNA PRASAD /75 /2019 () //
360	ABLAPL/0010716/2020	MANI BHUSAN @ GOVINDA @ MANI MOHAN VS STATE OF ODISHA	ASUNDULLENA VS	ORKEL /142 /2020 () //
361	ABLAPL/0010717/2020	KRUSHNA CHANDRA REDDY VS STATE OF ODISHA	SUNIL KU PANDA VS	SAMBALPUR TOWN /261 /2020 () //
362	WPC(OAC)/0004504/2016	SURJYA NARAYAN SAHU VS STATE OF ODISHA	M/S.BISWABIHARI MOHANTY VS	// () //
363	CONTC(CPC)/0000306/2014	PRASANTA KUMAR MOHANTA	M/S.ANIL KUMAR BEHERA	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS STATE OF ODISHA	VS	0 //

# ORISSA HIGH COURT

MISC CASES FILED on :04/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2020 SAO/4/2020	TRINATH SAHU-MP	DEEPALI MOHAPATRA
2	20/2020 CONTC(CPC)/306/2014	PRASANTA KUMAR MOHANTA-MP	M/S.ANIL KUMAR BEHERA
3	21/2020 WPCRL/4/2018	NAUSAD RAHEMAN KHAN-MP	M/S.D.N.SUBUDHI
4	53/2020 ITA/35/2020	MAA TARINI TRANSPORT PVT. LTD.-MP	SUNIL MISHRA
5	54/2020 ITA/35/2020	MAA TARINI TRANSPORT PVT. LTD.-MP	SUNIL MISHRA
6	63/2020 SA/114/1990	GANGADHAR PRADHAN-MP	M/S.B.PAL
7	79/2020 RFA/219/2009	MANMATHA NATH SAHU-MP	M/S.S.P.MISRA
8	88/2020 MATA/78/2020	UTKARSHA PUROHIT @ MOHAPATRA-MP	
9	140/2020 TRP(C)/146/2020	PADMINI SAHOO-MP	P.R.CHHATOI
10	149/2020 CRLMP/993/2020	JASVEER KAUR-MP	JAYDEEP PAL
11	150/2020 CRLMP/996/2020	SK.REHAMAN-MP	KALPATARU MISHRA
12	469/2020 RVWPET/213/2020	M.C.,KAMALARJUN COLLEGE-MP	N.SARKAR
13	470/2020 RVWPET/188/2019	KOUPINADHARI MAHIMA SAMAJ-MP	M/S.SOUMYA MISHRA
14	479/2020 CMP/491/2020	AKURA SAMANTARAY-MP	NIRANJAN LENKA
15	593/2020 FAO/1002/2019	THE MANAGER (LEGAL), M/S.RELIANCE G.I.CO.LTD.-MP	SUBRAT SATPATHY
16	777/2020 ABLAPL/211/2020	KABITA ROUT-MP	PRABHAT KUMAR DAS
17	778/2020 ABLAPL/210/2020	DILLIP KUMAR ROUT-MP	PRABHAT KUMAR DAS
18	828/2020 BLAPL/10123/2019	GAGAN BIHARI MISHRA-MP	SUJATA JENA
19	829/2020 BLAPL/9513/2019	SURAJA PRASAD-MP	M/S G. BEHERA
20	830/2020 BLAPL/4044/2020	BIRAT DIGAL-MP	AMULYA RATNA PANDA
21	833/2020 BLAPL/3755/2020	DHANAPATI GOUDA-MP	NIHAR RANJAN SAHOO
22	834/2020 BLAPL/6041/2020	SASHIKANTA SARANGI-MP	PRASANTA KUMAR SAHOO
23	850/2020 CRLMC/1329/2020	RENUKA JHA-MP	MONOMOY BASU
24	851/2020 CRLMC/1330/2020	JAGANNATH SETHI-MP	PARTHA SARATHI DAS
25	852/2020 CRLMC/1331/2020	SURYAKANTA NAYAK-MP	TUSHAR KANTA NAYAK
26	853/2020	BIJAY KU.MOAHANTA-MP	MISS MAMATA MISHRA

27	CRLMC/1332/2020 854/2020	NALINI KANTA KAR-MP	KARUNAKAR DAS
28	CRLMC/1333/2020 855/2020	NALINI KANTA KAR-MP	KARUNAKAR DAS
29	CRLMC/1333/2020 856/2020	TIRTHANKAR PATEL-MP	BRUNDABAN ROUT
30	CRLMC/1323/2020 901/2020	ROHITA KALSAI-MP	DEEPALI MOHAPATRA
31	CRLA/685/2018 1037/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD-	SUBRAT SATPATHY
32	MACA/543/2020 1038/2020	THE SR.DIV. MANAGER, M/S. NATIONAL INSURANCE CO.SANJAY KUMAR SARANGI	
33	MACA/458/2020 1039/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	S.S.RAO
34	MACA/442/2020 1114/2020	BANK OF BARODA-MP	M/S.PRAFULLA KUMAR RATH
35	WA/452/2019 1115/2020	AMIT BANSAL@AMIT KUMAR BANSAL-MP	SIDHESWAR MOHANTY
36	WA/527/2020 1116/2020	ASHUTOSH SIGNHAL-MP	SIDHESWAR MOHANTY
37	WA/528/2020 1117/2020	DR.SANJUKTA SAHOO-MP	R.P.DALAI
38	WA/391/2020 1118/2020	DR.CHANDRA SEKHAR DAS-MP	S.D.ROUTRAY
39	WA/386/2020 1119/2020	DR.BAIDYANATH DAS-MP	S.D.ROUTRAY
40	WA/387/2020 1120/2020	DR.ANAM CHARAN RAUL-MP	R.P.DALAI
41	WA/392/2020 1121/2020	RESERVE BANK OF INDIA-MP	ASOK MOHANTY
42	WA/413/2020 1122/2020	RESERVE BANK OF INDIA-MP	ASOK MOHANTY
43	WA/413/2020 1123/2020	DR.GAJENDRA KUMAR PRADHAN-MP	R.P.DALAI
44	WA/390/2020 10170/2020	ARABINDA PADHI-MP	M/S.LAXMAN PRADHAN
45	WP(C)/9406/2019 10172/2020	RENUPRAVA MALLIK-MP	PRASANNA KUMAR MISHRA
46	WP(C)/22412/2020 10174/2020	BANAMALI PRUSTY-MP	BIJAYA KUMAR BEHERA 1
47	WP(C)/22437/2020 10175/2020	SCHOOL MANAGING COMMITTEE, NARAJPUR PRIMARY SCHOOL-MP	KUMAR DAS
48	WP(C)/22460/2020 10176/2020	LAXMIPRIYA SARAF @ MISHRA-MP	B.PASAYAT
49	WP(C)/22458/2020 10177/2020	PRAHALLAD CHANDRA BISWAL-MP	SAMEER KUMAR DAS
50	WP(C)/22464/2020 10178/2020	MUKESH KUMAR PRADHAN-MP	S.C.DASH
51	WP(C)/22469/2020 10179/2020	SAGARIKA PATTNAIK-MP	H.N.MOHAPATRA
52	WP(C)/22479/2020 10180/2020	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
53	WP(C)/19269/2020 10181/2020	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
54	WP(C)/19269/2020 10182/2020	M/S ABHA ENGINEERING AND CONSTRUCTION-MP	M/S SURYAKANTA DASH
55	WP(C)/18326/2020 10183/2020	MANOJ KUMAR TIWARI-MP	RAJIV KU. MAHANTA
56	WP(C)/20167/2020 10185/2020	RABINDRA NATH BARIK-MP	G.N.MISHRA
57	WP(C)/22515/2020 10186/2020	NIRANJAN BEHERA-MP	PRANAB KUMAR PASAYAT
	WP(C)/22518/2020		

58	10187/2020 WP(C)/22519/2020	RATNAKAR SUTAR-MP	SASIM AJITAV PATTANAIAK
59	10188/2020 WP(C)/22521/2020	DR.SUVENDU BIKASH PATTNAIK-MP	RANJAN KUMAR ROUT
60	10189/2020 WP(C)/22520/2020	ARNADA KUMAR MOHANTY-MP	V.NARASINGH
61	10192/2020 WP(C)/22523/2020	M/S. MAHENDRA SPONGE AND POWER LTD.-MP	DAMODAR PATI
62	10201/2020 WP(C)/22526/2020	ALOK KU. ROUT-MP	SATYABRATA MOHANTY
63	10202/2020 WP(C)/22527/2020	NIRUPAMA BAGH-MP	B.R.TRIPATHY
64	10204/2020 WP(C)/22529/2020	M/S.TATA STEEL BSL LTD.-MP	JAGABANDHU SAHOO
65	10205/2020 WP(C)/22532/2020	SWATI SUKLA-MP	RITA SINGH
66	10206/2020 WP(C)/22370/2020	DEBASIS MOHANTY-MP	G.K.NANDA
67	10207/2020 WP(C)/22536/2020	BRAJASUNDAR PATNAIK-MP	PRANAB GHOSE
68	10208/2020 WP(C)/22538/2020	M/S.ARYAN GSPL JOINT VENTURE-MP	GOURIMOHAN RATH
69	10209/2020 WP(C)/22141/2020	BIKASH KUMAR MALLICK-MP	SASWAT KUMAR ACHARYA
70	10210/2020 WP(C)/22541/2020	KALI CHARAN PANIGRAHY-MP	ADITYA KUMAR MOHAPATRA
71	10211/2020 WP(C)/22543/2020	MITALI MAHAKUR-MP	BISWA PRAKASH DHAL
72	10212/2020 WP(C)/22544/2020	M/S.OM AUTOMOBILES-MP	AVIJIT PAL
73	10213/2020 WP(C)/22546/2020	CHAKRADHAR MALLICK-MP	SUSANTA KUMAR MISHRA
74	10214/2020 WP(C)/22552/2020	SAROJ KUMAR PANI-MP	SAROJ KUMAR PADHY
75	10215/2020 WP(C)/22553/2020	DIBAKAR MOHANTA-MP	S.C.SAMANTARAY
76	10216/2020 WP(C)/22554/2020	BISWARANJAN TARAI-MP	S.C.SAMANTARAY
77	10217/2020 WP(C)/22556/2020	BASANTI NAYAK-MP	DEBASISH SAMAL
78	10218/2020 WP(C)/22557/2020	ANJALI JENA-MP	S.MOHAPATRA
79	10219/2020 WP(C)/22561/2020	KAILASH CHANDRA MAHANTA-MP	PURUSOTTAM CHULI
80	10221/2020 WP(C)/22575/2020	SK.AMAMUDDIN-MP	J.K.MISHRA(2)
81	10222/2020 WP(C)/22576/2020	GOPAL CHADNRA PRADHAN-MP	BIJAYA KUMAR PARIDA(2)
82	10223/2020 WP(C)/22577/2020	NIMAI CHARAN SWAIN-MP	PRAVAT KUMAR NAYAK
83	594/2020 FAO/924/2018	STATE OF ODISHA-MP	
84	776/2020 ABLAPL/8795/2020	MANSUR MALLICK-MP	
85	779/2020 ABLAPL/8499/2020	BIJAY LAXMI MALIK @ MALIK @ MALLICK @ SIMA MALIK @ MALLICK-MP	
86	831/2020 BLAPL/908/2019	MONALISHA SENAPATI-MP	
87	832/2020 BLAPL/989/2020	LIPUN DEHURY-MP	
88	10169/2020 WP(C)/21729/2020	DEBASHISHA SAMAL-MP	BINI MISHRA
89	10184/2020	ABHIRAM SAMAL-MP	

90	WP(C)/20109/2020 10190/2020	DEBASIS SAHOO-MP
91	WP(C)/16014/2020 10191/2020	DEBASIS SAHOO-MP
92	WP(C)/16014/2020 10193/2020	GYANA SWARUP BEHERA-MP
93	WP(C)/16016/2020 10194/2020	GYANA SWARUP BEHERA-MP
94	WP(C)/16016/2020 10195/2020	PEMI BALARAJU-MP
95	WP(C)/16017/2020 10196/2020	PEMI BALARAJU-MP
96	WP(C)/16017/2020 10197/2020	SASMITA PANDA-MP
97	WP(C)/16010/2020 10198/2020	SASMITA PANDA-MP
98	WP(C)/16010/2020 10199/2020	SABITA ROUL-MP
99	WP(C)/16012/2020 10200/2020	SABITA ROUL-MP
100	WP(C)/16012/2020 10203/2020	M/S.BALASORE ALLOYS LTD-MP
101	WP(C)/11113/2020 10220/2020	SATYA SUNDAR PARIDA-MP
	WP(C)/21029/2020	